

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2991  
ANSWERED ON:15.03.2011  
CONSTRUCTION OF BUILDINGS FOR SCHOOLS  
Mohan Shri P. C.

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether several societies in Delhi to which land has been allotted at concessional rates have failed to construct buildings for schools;
- (b) if so, the details thereof;
- (c) whether any time-limit has been given to them to construct the school buildings;
- (d) if so, the details thereof;
- (e) whether the Government has taken any steps against the errant societies; and
- (f) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)to (d): Delhi Development Authority (DDA) has reported that in the year 2005, the Competent Authority had approved the proposal that maximum period allowed for construction of plot under institutional category including school buildings shall be reduced from 20 years to 10 years for new allotment and for all the surviving leases where construction had not been undertaken even after 10 years period from the date of possession, they shall be given the opportunity to get the plot constructed by 31.12.2007. This period was further extended upto 31.12.2009. As on 11.03.2011, seven Societies where period of possession is more than 10 years, have not completed construction upto 31.12.2009.

The Land and Development Office has reported that two societies to whom land has been allotted failed to construct the buildings within the stipulated time of 3.2.1967 and 31.12.2008.

(e)&(f): DDA has further reported that out of seven Societies, four Societies could not take up/complete the construction work due to either disputes or court cases. In remaining three Societies, action for determination of lease deed has been initiated.

The Land and Development Office has reported that in respect of one Society, the allotted site has been re-entered and the matter is now sub-judice. In respect of the other Society, a request has been received for the extension of time to utilize FAR available under Master Plan Delhi-2021.